

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.139 of 2013 &
I.A. No. 205 of 2013

Dated : 2nd July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

North Karanpura Transmission Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Arijit Maitra

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 205 of 2013 (Appl. for stay) to the Respondents returnable on 30.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg